

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3477
ANSWERED ON:29.07.2009
CASTE IDENTIFICATION FOR APPOINTMENT/ TRANSFER
Rao Shri Kavuri Samba Siva

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the reasons for caste identification in Curriculum Vitae of Government officers for appointment/transfer/postings;
- (b) the number of intake of officers on deputation and the number out of this belongs to SCs/STs during the last three years and the current year; and
- (c) the mechanism to safeguard the interest of SCs/STs and OBCs officers in selection for postings/assignments on deputation basis?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs. (SHRI PRITHVIRAJ CHAVAN)

- (a): Officers in their application forms for deputation or transfer posts are asked to indicate their Scheduled Caste or Scheduled Tribe status so that their Ministries etc. may consider forwarding their applications and the Ministries/ Departments etc. under whom the posts are to be filled may make efforts to fill up fair proportion of posts by employees belonging to these categories.
- (b): Information is not centrally maintained.
- (c): Instructions have been issued to the effect that whenever any Ministry etc. proposes to depute officers serving under them to a post under another Ministry etc. the eligible Scheduled Caste/Scheduled Tribe employees should also be considered along with other eligible employees. The Ministry/Department under whose control the posts are to be filled, should consider the cases of such eligible Scheduled caste and Scheduled Tribe employees alongwith other eligible employees and where the number of posts to be filled is fairly substantial, the employing Ministry etc. should endeavour to see that a fair proportion of such posts are filled by employees belonging to the Scheduled Castes/Scheduled Tribes.